

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.79 of 2020

IN THE MATTER OF:

Erofab Exports Pvt. Ltd. & Ors.

...Appellants

Versus

Gartex Insta Apparels Pvt. Ltd. & Ors.

...Respondents

For Appellants: Shri Siddhant Buxy, Advocate

For Respondents: Shri Amit Pai, Advocate (R-1, 2 & 3)

ORDER
(Virtual Mode)

22.02.2021 Counsel for both sides state that parties have entered into a settlement. They want to file copy of the settlement. The same may be filed before 25th February, 2021. Counsel states that after filing the Settlement Memo, the Appellant would be withdrawing the Appeal.

List the Appeal on 26th February, 2021 for directions.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md